

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.10 of 2014
in DFR No.2715 of 2013**

Dated : 24th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

M/s Jaiprakash Power Ventures Ltd. ... Appellant(s)

Versus

H.P. State Electricity Board Ltd. & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay
Mr. Jayesh Gaurav
Counsel for the Respondent(s): Ms. Swapna Seshadri for R.1**

ORDER

Ms. Swapna Seshadri undertakes to file vakalatnama on behalf of Respondent NO.1 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 14.02.2014 after serving copy on the other side.

Post the matter on **25.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs